

**CP NO. 50(ND)/2010
RT No.21/2016**

Maschinen Umwelttechnik Transportanlagen
Gesellschaft MBH

...Petitioner

Versus.

M/s Oswal FM Haemmerle Textile Ltd. & Ors.

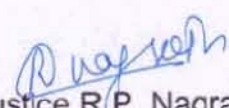
...Respondents

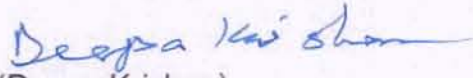
Present: Mr. Amit Bansal, Mr. Prateek Gupta, Advocates
and Mr. Jayant Goel, FCA for petitioner.
Mr. U.K. Chaudhary, Senior Advocate with Mr. Praveen Gupta,
and Mr. Himanshu Vij, Advocates for respondents.

The office has registered the instant petition as RT No. 21/2016 with the original CP No. 50 (ND) of 2010, whereas that petition was finally disposed of by the Company Law Board. The matter now pending for disposal are Misc. Application No.11 of 2016 and Execution Application No. 34 of 2016. The office would enter these applications in the relevant registers and ensure to enter the Execution Application in a separate register as per rules and also cancel the entry of RT No. 21 of 2016.

Arguments inconclusive. Post the matter for arguments to 28.11.2016.

This application was received from the Company Law Board and taken up for the first time on 16.08.2016. Service of the parties was effected on 26.09.2016. In view of the above, a request be submitted to the Hon'ble President, National Company Law Tribunal, New Delhi seeking extension of three months more time for disposal of the case.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

November 03, 2016